

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:352

ANSWERED ON:20.11.2009

SETTING UP OF MEDICAL COLLEGES

Maadam Shri Vikrambhai Arjanbhai;Ray Shri Bishnu Pada

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the number of medical colleges in the country are sufficient to meet the needs of the country;
- (b) if so, the details thereof including the number of medical colleges in the country, State/UT-wise;
- (c) whether the Government proposes to set up new medical colleges in the country including Andaman & Nicobar Islands; and
- (d) if so, the details thereof, State/UTwise and the progress made in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) At present there are 300 medical colleges in the country out of which 143 are in government sector and remaining 157 are in private sector. The admission capacity of these colleges is about 35252 students per year. The details of medical colleges in the country State-wise is at Annexure.

As per Indian Medical Council Act 1956 as amended and the Regulations made thereunder, it is for the State Government to decide the need to open a medical college. The Central Government is giving permission for opening of a new medical college based on the Essentiality Certificate given by State Government and the availability of infrastructure facilities. However, under the scheme of Pradhan Mantri Suraksha Yojna, the Central Government has proposed to set up six AIIMS like Institutions in the under served areas, one each in the States of Bihar, Chhattisgarh, Madhya Pradesh, Orissa, Rajasthan & Uttarakhand. There is also a proposal to set up two more AIIMS like Institutions in the State of West Bengal and Uttar Pradesh. As regards, setting up of a medical college in Andaman & Nicobar Islands, proposal can be considered by the Ministry as and when received from the Union Territory.